

## Commercial Appeal in the Patna High Court, Patna

Month - March (2025)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
20	0	1	19

**Commercial Courts of Civil Judges (Senior Division) in Bihar**  
**(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)**

**Month –March / 2025**

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed off during the month	No. of cases pending at the end of the month
<b>342</b>	<b>1783</b>	<b>82</b>	<b>2043</b>

**Commercial Courts of District Judges in Bihar**

**(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)**

**Month –March/ 2025**

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
<b>59</b>	<b>1608</b>	<b>51</b>	<b>1616</b>

**Commercial Appellate Courts (at District Judges level) in Bihar**

**Month –March / 2025**

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

**Note:** Only 01 case in Commercial Court of Civil Judge (Sr. Division) and 01 case in Commercial Court of District Judge Division have been instituted in the month of March, 2025. Remaining 1771 cases in Commercial Court of Civil Judge (Sr. Division) and 1607 cases in Commercial Court of District Judge Division, which are related to Arbitration and Conciliation Act, have been added as the same was not included earlier inadvertently by one of the Judgeships.

**Form 1****List of cases e-filed during the month of March/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile No.	Advocate E-mail Id	Date of registration	Date of e-filing
<u>Month</u> <u>-March/ 2025</u>	2	3	4	5	6	7	8	9	10
<b>1</b>	X	X	X	X	X	X	X	X	X

**Form 2****List of cases in which e-payment of Court fees was made during the month of March/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of e-payment of Court fee
1	2	3	4	5	6	7	8
<b>1</b>	X	X	X	X	X	X	X

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of March/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name	Advocate	Date of registration	Date of Electronic Service of
1	2	3	4	5	6	7	8
<b>1</b>	X	X	X	X	X	X	X

### Form 4

List of total no. of cases randomly allocated during the month of March/ 2025 in the State of Bihar

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	X	X	X	X	X	X

### Form 5

List of cases in which Case Management Hearing was held during the month of March/ 2025 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of case Management Hearing
1	2	3	4	5	6	7	8
1	X	X	X	X	X	X	X



## Form 7

### Summary of Commercial Cases during the month of March / 2025 in the State of Bihar

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed of during the month	Total number of cases pending at the end of the month
Month -March/ 2025	II	III	IV	V	VI	VII
1	Commercial Court of Civil Judge (Senior Division)	Araria	0	2	0	2
		Aurangabad	6	0	0	6
		Begusarai	102	0	1	101
		Buxar	1	0	0	1
		Darbhanga	9	0	0	9
		East Champaran (Motihari)	13	9	0	22
		Gopalganj	1	0	0	1
		Kaimur at Bhabhua	1	0	0	1
		Katihar	6	0	0	6
		Kishanganj	118	0	3	115
		Munger	1	0	0	1
		Muzaffarpur	8	0	0	8
		Nawada	1	0	0	1
		Patna	27	1772	78	1721
		Purnea	10	0	0	10
		Saran (Chapra)	14	0	0	14
Sitamarhi Sadar	19	0	0	19		
Vaishali (Hajipur)	5	0	0	5		
2	Commercial Court of District Judge	Gaya	1	0	0	1
		Madhubani	3	0	0	3
		Munger	2	0	0	2
		Muzaffarpur	9	0	3	6
		Patna	40	1608	48	1600
		Purnea	1	0	0	1
		Rohtas (Sasaram)	1	0	0	1
		Saran (Chapra)	1	0	0	1
		Vaishali (Hajipur)	1	0	0	1
3	District Judge (Appellate Court)	x	0	0	0	0

**Note:** Only 01 case in Commercial Court of Civil Judge (Sr. Division) and 01 case in Commercial Court of District Judge Division have been instituted in the month of March, 2025. Remaining 1771 cases in Commercial Court of Civil Judge (Sr. Division) and 1607 cases in Commercial Court of District Judge Division, which are related to Arbitration and Conciliation Act, have been added as the same was not included earlier inadvertently by one of the Judgeships.